

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 242 OF 2017

Dated: 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Wind Power Association (IWPA)	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Raj
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.02.2019.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson